

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) No 320/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Arun Kumar Jain -Vs- Upadan Commodities Pvt Ltd		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

O R D E R

None appeared.

It appears from the record that after admission of the petition IRP has been appointed but till date no report has been filed by the IRP. Let Notice be issued on IRP.

List on 16th November 2017.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P. Singh)
Member (J)